

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 184 of 2013 &
IA No. 253 of 2013

Dated : 12th August, 2013

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice Surendra Kumar, Judicial Member

In the matter of

Bhaskar Shrachi Alloys Ltd. ...Appellant(s)

Versus.

Central Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Amit Kapur
Mr. Apoorva Misra
Ms. Radhika Gupta

ORDER

Admit. Issue notice in the Appeal as well as in I.A. No. 253 of 2013 (Appl. for stay) to the Respondents returnable on 17.09.2013. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **17.09.2013.**

(Justice Surendra Kumar)
Judicial Member
ts/mk

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson